

OFFICE OF THE DISTRICT & SESSIONS JUDGE DAMOH (M.P.)
MISCELLANEOUS ORDER

No. ...11.../I-11-1/1985

Damoh, Date⁰³..... February, 2020

In the interest of District Judicial Administration & in supersession of earlier Office orders/Misc. office orders, following various committee are being constituted/modified w.e.f. for day to day administration of District Court Establishment Damoh, as under :-

S.No.	Name of the Committee/Scope	Constitution	Secretary
1	District Level Committee for Redressal of Grievances of Litigants and Members of Bar Association, as per scheme notified vide High Court Order No. A/3278/II-15-24/77 (Part II) dated 12.09.2014	1. Principal District and Session's Judge, Damoh Chairman 2. Nominated Member of State Bar Council. Member 3. President, District Bar association, Damoh Member 4. Secretary District bar association, Damoh Member	Ist Add. Judge to the Ist CJ Ist and District Registrar, Damoh
2	Committee to deal with the Promotion pertaining to Class III & IV employees of District Establishment - (i) District Court Establishment and (ii) Establishment of Principal Judge, Family Court, includes consideration of representation and all other incidental matters of thereto.	1. Principal District and Session's Judge, Damoh Chairman 2. Special Judge SC/ST, Damoh Member 3. Principal Judge Family Court, Damoh	(i) Administrative Officer District Court, Damoh (ii) Dy. Administrative Officer District Court, Damoh
3	Committee to deal with the serice matters pertaining to Class III & IV employees of District Establishment - (i) District Court Establishment and (ii) Establishment of Principal Judge, Family Court, Service Matters includes filling up of vacancies, appointment, compassionate appointment, screening, confirmation, inter-SE seniority, promotion consideration of representation and all other incidental matters of thereto.	1. Special Judge SC/ST, Damoh Chairman 2. I Additional District & Session Judge, Damoh Member 3. Chief Judicial Magistrate, Damoh Member 4. Ist Add. Judge to the Ist CJ Ist and District Registrar, Damoh Member	(i) Administrative Officers District Court, Damoh (ii) Dy. Administrative Officers District Court Damoh

4	Committee to deal with the transfer matters under Annual Transfer Chain as per Transfer Policy/Unified Guidelines-2015. The committee will also oversee matters of posting of Newly appointed employees.	<p>1. Special Judge SC/ST, Damoh Chairman</p> <p>2- I Additional District & Session Judge, Damoh Member</p> <p>3- Ist Add. Judge to the Ist CJ Ist, Gram Nyayadhikari/ District Registrar, Damoh Member</p> <p>4- Gram Nyayadhikari, Hatta</p>	Administrative Officer District Court, Damoh
5	Committee for preparation of budget for District Court, for monitoring the implementation of Schemes and utilization of Grants under, the 14th FC, for approval for purchase of Furniture, Articles, Stationary etc. The committee will also oversee matters of finalizing and approving purchase of DLSA of amount exceeding Rs. 2,000/- (two thousand only)	<p>1- Ist Additional District & Session Judge, Chairman</p> <p>2- Gram Nyayadhikari, Hatta Member</p> <p>3- Ist Add. Judge to the Ist CJ Ist and District Registrar, Damoh Member</p>	Dy. Administrative Officer, Damoh Accountant (Family Court)
6	District Level E-Court and Computer Committee for general management of Information and Communication Technology (ICT), for implementation of E-Court scheme under Registrar IT MPHC Memo No. 3436 dated 30-07-2015, for over all working (including training of the personnel) of filing center and process room.	<p>1- VI Additional District & Session Judge, Damoh Chairman</p> <p>2- Ist Add. Judge to the Ist CJ Ist and District Registrar, Damoh Member</p> <p>3- System Officer, Damoh Member/Secretary</p>	--
7	District level committee for dealing with matters relating to sexual Harassment of women at the work place.	<p>1- I CJ-II, Damoh</p> <p>2- Administrative officers, Damoh</p> <p>3-Smt. Archana Thakur. Upper division clerk Member/Secretary</p>	--
8	Staff welfare committee for recommending welfare schemes/measures to Class III & Class IV Staff and all other matter relating there etc.	<p>1- I Additional District & Session Judge, Damoh Chairman</p> <p>2- IV Additional District & Session Judge, Damoh Member</p>	Administrative Officer, Damoh

9	Committee for Development of Physical Infrastructure and maintenance of Courts and residences of Judicial Officers, for residential quarters of Staff and for overseeing implementation of "Swachh Nayayalaya - Action Plan 2014" under Registry DO No. 1193 dated 13-10-2014	1- Special Judge SC/ST, Damoh Chairman 2- Ist Additional District & Session Judge, Hatta Member 3- Ist Add. Judge to the Ist CJ Ist and District Registrar, Damoh Member	Dy. Administrative Officer, Damoh Accountant, District Court, Damoh
10	District level committee for action plan and reducing the pendency cases old 5 year or more, cases of UTP's and other priority cases (including cases referred in registry memo no. E/3358/III-I-5/57 Jabalpur, dated 01-05-2017)	1. Principal District and Session's Judge, Damoh Chairman 2- Special Judge SC/ST, Damoh Member 3- Chief Judicial Magistrate, Damoh Member secretary 4- II CJ-I, Damoh Member	S.W., District Court, Damoh
11	Committee for Supervision and review of Missing cases.	1- I Additional District & Session Judge, Damoh Chairman 2- Gram Nyayadhikari/ D.R., Damoh Member 3- Gram Nyayadhikari, Hatta	1- Record Keeper, Record Room, Damoh 2-Record Keeper, Record Room, Hatta
12	Committee for Miscellaneous Work(s) and Purpose(s), including cleanliness.	1- Vth A.D.J., Damoh Chairman 2- Gram Nyayadhikari, Hatta Member 3- Gram Nyayadhikari, Damoh Member	Administrative Officer, Damoh

13- As per Registry Orders, meetings of the Committee No. 1 and 10 be convened on Second Saturday of every month and on fortnightly basis, respectively. Meetings of other Committees will be convened, as per requirement. Minutes of the meeting be submitted for perusal and approval of the Principal District Judge, by the secretary of the committee concerned through DR, Damoh at the earliest.

14- The Secretary may request the Chairman/senior member of the committee to assign a date and fix time, (except court hours) for convening a meeting of the concerned committee, at DHQ, Damoh/Through V.C.

15- In compliance of Registry Memo No. B/636, dt. 12.02.2014, No. C/1392, dt. 18.04.2016 and No. A/530/II-15-14/15 dt. 23-03-2017 quarterly meeting with District Judiciary by the district & Sessions Judge, it is expected that all Judicial Officers and Senior Most Members of the concerned committee, will ensure that relevant data/information, is submitted, at least 2 days before of the scheduled meetings, to the Statistical Writer, who in turn place the same to the District Judge, well before the Scheduled Monthly meeting.

16- Files of urgent nature can be placed before P.D.J., Dy. A.O., & A.O. through D.R.



(S.S.Raghuvanshi)
Principal District Judge
Damoh (M.P.)

कार्यालय जिला एवं सत्र न्यायाधीश दमोह (म.प्र.)
—:: अनुभाग प्रभारी अधिकारी आदेश ::—

कमांक— 12 / एक-11-1 / 85

दमोह, दिनांक 03 फरवरी 2020

इस न्यायिक जिला स्थापना पर प्रशासनिक कार्य हेतु मैं एस.एस. रघुवंशी प्रिंसिपल जिला एवं सत्र न्यायाधीश, दमोह विभिन्न अनुभागों के वरिष्ठ एवं कनिष्ठ प्रभारी अधिकारी नियुक्त करते हुये उक्त दोनों प्रभारी अधिकारियों की अनुपस्थिति में इंचार्ज प्रभारी अधिकारी के पूर्व आदेशों को वेष्टित करते हुये निम्नानुसार संशोधित आदेश जारी करता हूँ :-

क.	अनुभाग	वरिष्ठ प्रभारी अधिकारी	कनिष्ठ प्रभारी अधिकारी
1	2	3	4
1	कार्यालय अनुभाग / नजारात अनुभाग, दमोह	श्री आर.एस. शर्मा, विशेष न्यायाधीश (एटोसिटीज), दमोह	1. श्री पूरन सिंह, प्रथम अपर जिला न्यायाधीश, दमोह 2. श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह
2	अभिलेखागार, दमोह	श्री अहमद रजा षष्ठम अपर जिला न्यायाधीश, दमोह	1. श्री नवीन पाराशर, सप्तम अपर जिला न्यायाधीश, दमोह / श्री अखिलेश चांडक, प्रथम व्यवहार न्यायाधीश वर्ग-2, दमोह के न्यायालय के तृतीय अतिरिक्त न्यायाधीश, दमोह (सोमवार)

			<p>2. श्री सुनील कुमार, तृतीय अपर जिला न्यायाधीश, दमोह/श्री कपिल बौरासी, प्रथम व्यवहार न्यायाधीश वर्ग-2, दमोह के न्यायालय के पंचम अतिरिक्त न्यायाधीश, दमोह(मंगलवार)</p> <p>3. श्रीमती उषा तिवारी, द्वितीय अपर जिला न्यायाधीश, दमोह/कु. अर्चिता गर्ग, प्रथम व्यवहार न्यायाधीश वर्ग-2, दमोह के न्यायालय के चतुर्थ अतिरिक्त न्यायाधीश, दमोह(बुधवार)</p> <p>4. श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह एवं श्रीमती रीतिका मिश्रा पाठक, द्वितीय व्यवहार न्यायाधीश वर्ग-1, दमोह (गुरुवार)</p> <p>5. श्रीमती बिंदु पटेल, प्रथम व्यवहार न्यायाधीश वर्ग-2, दमोह एवं श्रीमती राखी देवलिया, तृतीय व्यवहार न्यायाधीश वर्ग-2, दमोह (शुक्रवार)</p>
3	प्रतिलिपि अनुभाग, दमोह	श्री पूरन सिंह, प्रथम अपर जिला न्यायाधीश, दमोह	<p>1.श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह</p> <p>2.श्रीमती रीतिका मिश्रा पाठक, द्वितीय व्यवहार न्यायाधीश वर्ग-1, दमोह</p>
4	कम्प्यूटर अनुभाग, दमोह	श्री अहमद रजा षष्ठम अपर जिला न्यायाधीश, दमोह	1.श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह
5	ग्रंथालय/तलवाना अनुभाग, दमोह	श्री संदीप श्रीवास्तव, चतुर्थ अपर जिला न्यायाधीश, दमोह	1.श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह
6	मालखाना अनुभाग, दमोह	श्री प्रकाश डागोर, मुख्य न्यायिक मजिस्ट्रेट, दमोह	<p>1.श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह</p> <p>2.श्रीमती रीतिका मिश्रा पाठक, द्वितीय व्यवहार न्यायाधीश वर्ग-1, दमोह</p>
7	नजारत/कम्प्यूटर अनुभाग, हटा	श्रीमती मंजुल पाण्डेय, प्रथम अपर जिला न्यायाधीश, दमोह	1.श्री शरद कुमार लटोरिया, व्यवहार न्यायाधीश वर्ग-1, दमोह

			2. श्री राजकुमार गौड़ द्वितीय व्यवहार न्यायाधीश वर्ग-1, दमोह
8	अभिलेखागार, हटा	श्री संजय चौहान, द्वितीय अपर जिला न्यायाधीश, हटा	श्री शरद कुमार लटोरिया, व्यवहार न्यायाधीश वर्ग-1, दमोह
9	मालखाना अनुभाग, हटा	श्री शरद कुमार लटोरिया, व्यवहार न्यायाधीश वर्ग-1, दमोह	श्री शैलेन्द्र उईके, द्वितीय व्यवहार न्यायाधीश वर्ग-2, दमोह
10	प्रतिलिपि/ तलवाना अनुभाग, हटा	श्री राजकुमार गौड़ द्वितीय व्यवहार न्यायाधीश वर्ग-1, दमोह	श्री शैलेन्द्र उईके, द्वितीय व्यवहार न्यायाधीश वर्ग-2, दमोह
11	समस्त अनुभाग प्रभारी, पथरिया	श्री राजीव पटेल, व्यवहार न्यायाधीश वर्ग-2, पथरिया जिला दमोह	श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह
12	समस्त अनुभाग प्रभारी, तेंदूखेड़ा	श्री संजीव पिपलादिया, व्यवहार न्यायाधीश वर्ग-2, तेंदूखेड़ा जिला दमोह	श्री रवि नायक, प्रथम व्यवहार न्यायाधीश वर्ग-1 दमोह के न्यायालय के प्रथम अतिरिक्त न्यायाधीश, दमोह

नोट :-

01. अनुभागों के वरिष्ठ एवं कनिष्ठ प्रभारी अधिकारीगण के अवकाश अथवा अनुपस्थिति की दशा में मुख्यालय/तहसील मुख्यालय पर उपस्थित वरिष्ठ न्यायाधीश उक्त अनुभाग का कार्य देखेंगे।

02. समिति क्रमांक-2 के कनिष्ठ प्रभारी अधिकारी अभिलेख के विनिष्ठीकरण का कार्य श्री अहमद रजा, प्रभारी अधिकारी अभिलेखानुभाग/नोडल ऑफिसर डिजिटल आर्वाइवमेंट के निर्देशन में, श्री डोनाल्ड मसीह, अभिलेखपाल, दमोह के सहयोग से संपादित करेंगे। अभिलेखपाल, दमोह प्रभारी अधिकारी अभिलेखागार, दमोह के माध्यम से, कार्य का साप्ताहिक प्रतिवेदन समीक्षा हेतु सांख्यिकीय अनुभाग, दमोह को प्रत्येक शनिवार को पूर्वान्ह में उपलब्ध करावेंगे।

उक्त आदेश तत्काल प्रभाव से लागू होगा।



स्थान - दमोह

दिनांक:-03.02.2020

(एस.एस.रघुवंशी)
प्रिंसिपल जिला न्यायाधीश,
दमोह (मध्यप्रदेश)